

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).22895/2008

GOVT.OF KERALA & ANR.

Petitioner(s)

VERSUS

MOTHER SUPERIOR ADORATION CONVENT

Respondent(s)

WITH SLP(C) NO. 1684 of 2009
(With office report)

Date: 31/03/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mrs S Geetha, Adv.
Mr. R. Sathish,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

SLP(C) NO. 22895/2008

File not received.

SLP(C) NO. 1684/2009

Petitioner to furnish the fresh address of the sole
respondent in a week, as last chance and to take steps for
issuance of notice to the sole respondent by registered post
with acknowledgment due.

List again on 6.7.2010.
(M.K.GUPTA)
Registrar

hj